

12.10 hrs.

STATEMENT RE CERTAIN NEW LINES/PROJECTS WHICH ARE PROPOSED TO BE TAKEN UP IMMEDIATELY

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI): Mr. Speaker, Sir, the House will kindly recall that while replying to the general discussion on the Railway Budget for 1982-83 on the 3rd March 1982, I had expressed my inability to make major concessions in fares, since my intention was, as stated then itself, to retain some

amounts to take up important new lines of a developmental nature and other projects.

In line with what I stated then, for the present I propose to take up the following new lines/survey during the current year, which constitute New Service, by withdrawing amounts from the Contingency Fund of India as permitted in such cases for making an immediate start on these works. In terms of recommendation 1.10 of the Committee on Papers laid on the Table (4th Report—Sixth Lok Sabha), the following details are furnished to the House:

Sl. No.	Particulars of work	Anticipated cost	Outlay for 1982-83	Amount proposed for withdrawal from Contingency Fund of India
	<i>New lines</i>	Rs.	Rs.	Rs.
1.	Construction of a new B.G. rail link from Kalka to Parwanoo (4.3 Kms.)	Cap. 1.60 crores	1.00 crores	0.50 crore
2.	Extension of Ernakulam-Alleppey new line under construction to Kayamkulam (43 Kms.)	Cap. 11.10 crores	3.00 crores	1.40 crores
	<i>Survey</i>			
1.	Engineering cum-traffic survey for a new B.G. rail link from Eklakhi to Balurghat (84 Kms.)	6.00 lakhs	3.00 lakhs	2.00 lakhs

The money so withdrawn from the Contingency Fund of India will be recouped through Supplementary Demands for Grants which I shall be submitting to the Parliament during the next Session.

DR. KARAN SINGH (Udhampur): I want a clarification from the hon. Minister regarding Jammu-Udhom road link.

SHRI P. C. SETHI: It has already been sanctioned. (Interruptions).

MR. SPEAKER: Calling Attention—Prof. R. K. Tewari.

SHRI RAJESH PILOT (Bharatpur): Before you take up this calling attention, I want to say something. You have combined bank robbery and intrusion into the residence of a Member

of Parliament together. I feel that the calling attention regarding intrusion into the residence of a Member of Parliament is more important than the bank robbery. It would be better if you split them into two (Interruptions).

MR. SPEAKER: I will go by the decision of the House.

(Interruptions)

SHRI HARIKESH BAHADUR (Gorakhpur): These are two different things.

(Interruptions)